Rakesh K. Jain INSOLVENCY PROFESSIONAL Interim Resolution Professional Persuasive Realcon Private Limited IRP office : E-205, LGF, GREATER KAILASH, PART II, NEW DELHI-110048 IBBI Reg. No. IBBI/IPA-002/IP-N00053/2017-18/10105 Phone: 29211178/79/80 Mobile 9810060524 Email: cirp.persuasive@gmail.com; sirshree.rakesh@gmail.com

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

										(Amount in ₹)		
Sl. No.	Category of creditor	Summary of claims received		Summary of	claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any		
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	NA		
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NA		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	203,55,358	2	203,46,983	0	0	0	4	NA		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5			
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6			
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NA		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8			
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9			
	Total		203,55,358		203,46,983					NA		

Rakesh K. Jain

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Annexure – 4

Name of the corporate debtor: Persuasive Realcon Private Limited Date of commencement of CIRP: 04.07.2023.....; List of creditors as on: 18.07.2023.....

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived		Deta	ils of claim a	dmitted		Amount of contingent	·	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may beset- off	admitted	verification	
	R N Khemka Enterprises Pvt Ltd		18,07.2023	133,83,358	1,33,74,983		No	No		NA	NA	NA	NA	
2	Satsai Finlease Pvt Ltd		18.07.2023	69,72,000	69,72,000		No	No		NA	NA	NA	NA	